492. SHRIMATI RATHNABAI SRE-ENIVASA RAO: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the answer to Unstarred Question 759 given in the Rajya Sabha on the 25th August, 1976 and state:

(a) whether Government have taken a decision to transfer the right of ownership of slum quarters in Brahmpuri Colony in W.E.A., Karol Bagh, Andha Mughal,. Subzimandi and other similar colonies in Delhi to the alottees of those quarters; and

(b) if not, what are the reasons for the delay?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT); (a) Yes, Sir.

(b) Does not arise.

Ph. D. Degree for University Teachers

493. SHRIMATI RATHNABAI . SREENIVASA RAO: SHRIMATI SUSHILA SHANKAR ADIVAREKAR;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to dispense with the requirement of a doctorate degree for University teachers;

(b) if so, what are the reasons therefor; and

(c) whether this step is likely to have any effect on the standard of University education?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND **CULTURE** (**DR.** PRATAP CHANDRA CHUNDER): (a) to (c) One of the conditions for the introduction of the U.G.C. scales for University and College teachers is that the minimum qualifications for future recruitment should be those recommended by the University Grants Commission from time to time. In this context, the University Grants Commission had recommended that one of the minimum qualifications for recruitment of Lecturers in Universities should be **a** doctorate degree in the subject concerned or research work of an equivalent standard. It has been suggested by some people that a doctorate degree should not be a required minimum qualification. This suggestion is under examination.

to *Questions*

Deduction of rent from the employees of Government of India Press, Calcutta

494. SHRI SARDAR AMJAD ALI:: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that rent has been deducted from the salaries of the employees of the Government of India Press at Calcutta for houses not allotted to them and also for **a** period when such allotments were not actually made;

(b) if so, what are the details in this regard; and

(c) what steps Government have taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT); (a)-No, Sir.

(b) and (c) Do not arise.

Extinction fo turtles and tortoises in the country

495. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased **to** state: (a) whether it is a fact that turtles and tortoises in the country are fac ing extinction as a result of unscru pulous activities of some greedy traders and fishermen; and

(b) if so, what steps Government propose to take to stop the unautho rised catching and export of these species?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARN ALA): (a) and (b) it is correct that certain species of sea turtles and tortoises have been facing over-exploitation. For this purpose, all five species of Indian turtles and all tortoises have been proposed to be included in Schedule I of the Wild Life (Protection) Act, 1972 to give them legal protection.

Protection to Breeding Beaches..

496. SHRI GANESH LAL MALI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what steps Government propose to take to protect breeding beaches with a view to ensuring maximum incubating and hatching of turtles and checking the destruction of pregnant female turtles in the waters of the Bhitar Kanika Bookery discovered by Dr. H. R. Bustard, F. A O Consultant; and

(b) whether there is any proposal under Government's consideration to entrust the job of saving these animals to the Indian Navy; if so, what are the details thereof?

THE MINISTER OF ARICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) The sea turtle rookery at the mouth of Mahanadi river in Orissa, has been incorporated in the Bhitar Kanika Sanctuary. Under Central Sector Scheme, Orrissa Government have been requested to provide requisite staff for protection of sanctuary in-cluding the rookery. To conserve turtles from over exploitation, it is proposed to extend protection to all five Indian species by including them under Schedule I of the Wild Life (Protection) Act, 1972. If necessary, Government will seek the assistance of the Indian Navy or any other appropriate authority for preventing exploitation of turtles at sea.

Cost of Construction of Sansadiya Soudha

497. DR. V. B. SINGH: SHRI SARDAR AMJAD ALI: HARSH DEO MALAVIYA; HIMMAT SINH:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) the cost incurred on the construction of Sansadiya Soudha (Par- Annexe building), liament House New Delhi; and

(b) the expenditure on the day-today maintenance of the building during the years 1975-76 and 1976-77?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) The cost so far incur-red on the construction of the Sansadiya Soudha (Parliament House Annexe Building) as available is Rs. 3,69,40,549/-. Some bills are still to be finalised and paid. The total expenditure on the work is expected to by Rs. *3,70,000/-* including departmental charges.

(b)

	1975-76 Rs.	1976-77 Rs.
(i) Parliament . House Ann- exe	1,31,408	3,91,710
(ii) Parliament House		

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